

**Central Administrative Tribunal
Madras Bench**

MA/310/263/2018 in RA/310/5/2018 in OA/1452/2017

Dated Friday the 8th day of June Two Thousand Eighteen

P R E S E N T

**Hon'ble Ms. Bidisha Banerjee, Member (J)
&
Hon'ble Mr. R.Ramanujam, Member(A)**

J. Jayasamraj
Director & Head of Institute
National Power Training Institute, Southern Region
Under Ministry of Power, Govt. of India
Block -14, Neyveli – 607803. .. Applicant

By Advocate **M/s. K. Srinivasan**

Vs.

1. Director General
National Power Training Institute
Under Ministry of Power, Govt. of India
Sector – 33, Faridabad, Haryana – 121 003.
2. The Principal Director (CP&M)
National Power Training Institute
Under Ministry of Power, Govt. of India
Sector – 33, Faridabad, Haryana – 121 003.
3. M. Ravichandra Babu
Associate Professor
National Power Training Institute, Southern Region
Under Ministry of Power, Govt. of India
Block – 14, Neyveli – 607 803.

4. Ranjan Kumar Mishra

Director – In- Charge of Finance & Administration

National Power Training Institute

Under Ministry of Power, Govt. of India

Sector – 33, Faridabad, Haryana – 121 003.

... Respondents

By Advocate **Mr. M.T. Arunan**

ORAL ORDER

Pronounced by Hon'ble Ms. Bidisha Banerjee, Member(J)

MA 263/2018 is filed by the applicant in RA to condone the delay of 72 days in filing the Review Application 5/2018 in OA 1452/2017.

2. The Review Application has been filed to seek review of the order dated 04.12.2017 passed by this Tribunal in OA 1452/2017.
3. Mr. M.T. Arunan enters appearance for the respondents.
4. Heard the learned counsel for the parties. The applicant has failed to point out any error on the face of the records. No case for review has been made out.
5. Therefore MA and RA are dismissed.

(R.Ramanujam)
Member (A)
AS

08.06.2018

(Bidisha Banerjee)
Member (J)